## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO.** 6(ND)15 **CA. NO.** 

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SH. MAHARAJ KRISHAN HANTURA

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE COMPANY: M/s. Raj Kumar Giri V/s. M/s. Integrated Envirotech Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

ANIMESH SINHA ADVOCATE

Resp. 2.

## **ORDER**

Learned counsel for the parties are present. Two weeks' time as final opportunity is given to the learned valuer to comply with the terms of the order dated 12.08.2016 of this Tribunal.

List up on 15.11.2016.

(R.Varadharajan)
Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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